

बायी एक भारतीय कम्पनी के लिये अनुमति दी जायेगी। यह प्रस्ताव भी रिजर्व बैंक आफ इंडिया द्वारा 8 नवम्बर, 1977 को रद्द कर दिया गया था तथा कोका कोला एक्सपोर्ट कारपोरेशन ने अपने निर्माण विषयक कार्यकलाप बन्द कर दिये।

(ग) जी, नहीं।

(घ) प्रश्न ही नहीं उठता।

धोरिवन्ट पेपर मिल, अमलाई में अष्टाचार तथा दुप्रबन्ध

7481 श्री शरद बाबब क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) क्या मध्य प्रदेश के महबूब नज़िले में अमलाई स्थित धोरिवन्ट पेपर मिल में व्यापक रूप में अष्टाचार तथा दुप्रबन्ध व्याप्त है और क्या इसके कर्मचारी गत चार महीनों से आन्दोलन कर रहे हैं,

(ख) यदि हाँ, तो इस संबंध में पूर्ण ब्यौर क्या है;

(ग) क्या यह सच है कि इस मिल में गत चार महीने से तालाबन्दी चल रही है और इसके कर्मचारी श्रमिकों के परिवारों को भूखा मरना पड़ रहा है;

(घ) यदि हाँ, तो क्या सरकार ने इस मिल का अधिग्रहण करने का निर्णय किया है; और

(ङ) यदि हाँ, तो उनको कब तक अधिग्रहीत किया जायेगा और यदि अभी तक कोई निर्णय नहीं किया गया है तो इसके क्या कारण हैं?

उद्योग मंत्रालय में राज्य बायी (कुमारी आशा कश्यप) (क) से (ग). अमलाई स्थित धोरिवन्ट पेपर मिल में अधिकथित दुप्रबन्ध उत्पादन में गिरावट तथा औद्योगिक संबंधों में तनाव के बारे में सरकार को रिपोर्ट प्राप्त हुई है।

(घ) से (ङ). चूंकि मैसर्स धोरिवन्ट पेपर एण्ड एम्ब्लीज लि०, अमलाई (मध्य प्रदेश) के उत्पादन की क्षमता में गिरावट आई है तथा गिरावट घटाने की सलाहना है तथा चूंकि इसका प्रबन्ध इस प्रकार से किया जा रहा है जो न तो उद्योग के हित में है और न ही लोकहित में है। अतः आमले की परिस्थितियों की जांच करने तथा सरकार को एक प्रतिवेदन प्रस्तुत करने के लिए उद्योग विकास तथा विनियमन अधिनियम, 1951 की धारा 15 के अन्तर्गत सरकार ने 23-3-1979 को एक समिति नियुक्त की है।

Setting up of Industries by Educated Unemployed in Morena

7483. SHRI CHHABIRAM ARGAL: Will the Minister of INDUSTRY be pleased to state the number of registrations made for setting up small industries by educated unemployed persons in Morena district during the period from March, 1976 to March, 1979 as also the number of educated unemployed persons who set up such industries and the number of cases still pending and the assistance given to them by District Industries Centre, Morena and where and why their cases are pending and whether registration of any unit has also been made for export and if so, the name of the unit and product?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): Necessary information is being collected and will be placed on the Table of the House.

Setting up of Industries in Kolhapur, Maharashtra

7484. SHRI RAJARAM SHANKAR RAO MANE. Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have a plan in mind to start small industries in western zone of Kolhapur District in Maharashtra;

(b) if not, by what way Government are going to remove the imbalance of development of industry; and

(c) how the unemployment in this area be removed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) to (c). The promotion and development of small industries in Kolhapur district is primarily the responsibility of the State Government of Maharashtra. In order to facilitate and accelerate the programme of rural industrial development, District Industries

Centres are being set up all over the country to provide a focal point of services and support to the small scale and decentralised industrial sector. ADIC for Kolhapur has been recently sanctioned. The DIC is expected to prepare detailed action plans which could identify the local resources, skills and demands, undertake feasibility reports and projects profiles, link closely with the decentralised sector agencies viz. the KVIC, Handlooms and Handicrafts Sectors, and the integrated rural development Blocks, to enable all round balanced development of the district and generate additional avenues of employment.

Capacity utilisation in Industries

7486. SHRI SURENDRA BIKRAM: Will the Minister of INDUSTRY be pleased to state:

(a) which are the industries in which the unutilised capacity is less than 40 per cent; and

(b) whether Ministry intend to give consideration to the fact that in such industries additional jobs can be created by decreasing excise duty and enabling the industry to utilise idle capacity without any additional capital expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) A statement comparing capacity utilization during the past 5 years in 70 selected industries looked after by the Directorate General of Technical Development has already been laid on the Table of the House in reply to starred Question No. 37 on 21-2-1979.

(b) Some of the important reasons for under-utilisation of capacity are: long gestation periods, lack of demand, power cuts, excess capacity already created, scarcity of raw materials, labour troubles, mechanical break-downs, technological constraints and inability to exploit the available market. In appropriate cases, under-utilization of capacity in the concerned industry is also one of the criteria taken into consideration for reducing the rates of excise duty.

Acquisition of Maruti Factory and Diversification of Jessops Co.

7487. SHRI R. K. MHALGI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government are considering to acquire "Maruti" factory and diversify the Jessops activities to produce automobiles;

(b) what are the financial implications of these proposals; and

(c) when these proposals are likely to be materialised?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) to (c) In the overall consideration of the up-gradation of the automotive industry, the facilities of Maruti Ltd. and Jessops will be taken into account. As the stage has not been reached for preparation of specific proposals for these concerns, it is not possible to indicate their financial implications.

Committee on Indo-GDR Collaboration

7488. SHRI K. RAMAMURTHY: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have proposed to appoint a Committee to go into the question as to why out of the